"After taking into consideration the quality of students that seek admission to these Institutes, the courses of study and the training generally imparted and its standard of examinations, we would recommend that selected candidates be accepted as well for purposes of post-graduate instruction. The only point is what subjects will students of these Institutes be fit for carrying on postgraduate work of the University standard. Obviously they will not be qualified for English, Mathematics or a Science subject. The courses in which they can with profit prosecute higher studies are Economics, Sociology and History and some other disciplines in the Humanities. In view of the valuable experiment that is being carried on in Education by these Institutes we would like that Universities should extend the maximum possible amount of consideration these students and will admit the deserving ones to post-graduate classes in the subjects. Of course the admission to post-graduate classes are always made on merif and those students who have obtained the 1st or IInd class in the Diploma examination be considered eligible for admission to post-graduate courses. We also recommend them for professional training like Education, Law, Public Administration, etc."

सीमावर्ती क्षेत्र में ग्रसैनिक व्यक्ति

*१४२६. श्री भक्त दर्शन: क्या प्रतिरक्षा मंत्री २ दिसम्बर, १६६० के तारांकित प्रश्न संख्या ६३६ के सम्बन्ध में यह बताने की कृपा करेंगे कि सीमावर्ती क्षेत्रों में काम करने वाले प्रसंनिक कर्मचारियों को कुछ मुविधार्ये व मत्ते देने क प्रश्न के बारे में क्या निश्चय किया गया है ?

प्रतिरक्षा मंत्री (श्री कृष्ण मेनन) : यह मामला ग्रमी विचाराधीन है।

Release of Land in Delhi

Shri P. C. Borocah:
Shri Ram Krishan Gupta:
Shri J. B. S. Bist:
Sardar Iqbal Singh:
Shri Radha Raman:
*1427.
Shri Shree Narayan Das:
Shri Ram Garib:
Shri Shiva Datt Upadhyaya
Shrimati Ila Palchoudhuri:
Giani G. S. Musafir:

Shrimati Maimoona Sultan:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 727 on the 6th December, 1960 and state the nature and details of decision taken regarding releasing of land for development as construction sites by Delhi Development Authority and compensation to be paid for the land acquired?

The Minister of State in the Ministry of Home Affairs (Shri Datar): The information is contained in the statement regarding the allotment of the land acquired by Government in Delhi, laid on the Table of the Lok Sabha on 23rd March, 1961.

Production of Pig Iron in Private Sector

- *1428. Shri Ajit Singh Sarhadi: Will the Minister of Steel, Mines and Fuel be pleased to state:
- (a) how far the scheme to develop pig iron production in Private Sector through medium sized plants has been implemented;
- (b) whether any such small plants have been licensed in the Punjab; and
- (c) the location of these plants in the Punjab and the progress thereof?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) 8 schemes of a total capacity together of 300,000 tons have been sanctioned. A licence for 15,000 tons has been revoked as the licensee was no longer interested in the scheme.